

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

No:- 114

Dated:- 28/4/2018

Sanction is hereby accorded to the grant of 13 days earned leave w.e.f. 07.05.2018 to 19.05.2018 in favour of Shri Prem Sagar, Sub Judge, Kupwara with permission to leave the station.

Besides, Shri Pardeep Kumar Sandhu, Sub Judge Leave Reserve, High Court Wing, Jammu is posted as Sub Judge Kupwara, as a stop gap arrangement, till the present incumbent resumes his duties.

By Order

(Sanjay Dhar)

Registrar General

No:- 2815-20/AS

Dated:- 28/4/2018

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal, (Hon'ble Administrative Judge, District Kupwara).
.....for kind information of His Lordship.
3. Registrar Judicial, High Court of J&K, Jammu.
4. Principal District & Sessions Judge, Kupwara
5. Shri Pardeep Kumar Sandhu, Sub Judge Leave Reserve High Court of J&K, Jammu
6. Shri Prem Sagar, Sub Judge, Kupwara.
.....for Information and n/compliance.

Registrar General